

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

[Arising out of impugned final judgment and order dated 07-11-2008 in FA No. 2/1979 passed by the High Court of Judicature at Allahabad]

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) . & ORS.

Respondent(s)

Date : 25-03-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Ms. Vanshaja Shukla, Adv.  
Mr. Anurag Singh, Adv.  
Mr. Anil Kumar Mishra, AOR

For Respondent(s) :Mr. S.R.singh, Sr. Adv.  
Mr. Sushant Kumar Yadav, Adv.  
Mr. Gaurav Lomes, Adv.  
Mr. Prithvi yadav, Adv.  
Ms. Asha Gopalan Nair, AOR

Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

(INDU MARWAH)  
AR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)